

Central Administrative Tribunal  
Principal Bench: New Delhi

(3)

O.A. No. 1669/98

New Delhi this the 3rd day of November 1998

Hon'ble Shri S.R. Adige, Vice-Chairman (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

Shri Bhoop Singh  
R/o 128 Pragati Nagar Meerut  
Present address: H.No. 946,  
Gali No.12, G. Block, Sangam Vihar  
New Delhi.

....Applicant  
(By Advocate: Shri V.P.S. Tyagi)

Versus

1. Union of India (Through  
Secretary Ministry of Defence)  
New Delhi.
2. The Director General of Signals  
Signals 4 (c), GS Branch  
Army Headquarters  
DHQ PO New Delhi-110011
3. The Commandant  
Army HQ Signals  
Signals Enclave, New Delhi.
4. The Commanding Officer  
2 Army HQ Signals Regiment  
Meerut Cantt.

....Respondents  
(By Advocate: None)

ORDER (Oral)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A)

Applicant impugns the respondents' order dated 2.1.98 (Annexure A-1) and order dated 27.7.98 (Annexure A-2) dismissing him from service.

Applicant's counsel states that applicant's appeal dated 23.1.98 (Annexure A-8) still remain undisposed of by respondents. If so, we dispose of this O.A. with a direction to the respondents to

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(A)

dispose of the aforesaid appeal by means of a detailed, and instructions within two months from the date of receipt of a copy of this order. If any grievance still survives it will be open to the applicant to agitate the same through appropriate original proceedings in accordance with law, if so advised.

3. The O.A. stands disposed of accordingly. No costs.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

S. R. Adige

(S. R. Adige)  
Vice-Chairman (A)

cc.